(b) whether it is a fact that due to acute shortage of coal in power plants in various States, power generation has gone down, and if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Coal India Limited has adequate reserves to supply coal to power plants of the country. Opening vendible coal stock of Coal India Limited as on 01.04.19 was 54.15 Million Tonnes (MT). There is no dearth of coal availability to Power Houses from Coal India Limited end. As on 08.03.2020, pit head stock at Power House end stands at 39.007 MT, equivalent to consumption of 22 days. In addition to the above, coal stock at Coal India Limited pit-head stands at 47.99 MT (as on 08.03.2020).

(b) The power demand is met mainly by generation from thermal, hydro and nuclear resources. The generation from coal based thermal power plants, therefore, varies depending upon demand and generation from other sources. Thermal Power Plants requisition coal as per their requirement *i.e.* when power demand rises, requirement of coal at the power plants increases accordingly.

Further, the power plants are to maintain normative coal stock for use during high demand period and/or when supply of coal from CIL/SCCL is less. During current year 2019-20 (April 2019 to January 2020), the Total coal receipt by the power plants in the country was about 524.5 MT against the consumption of about 519.8 MT. Further, the coal stock available with the power plants in the country has also increased from 34.6 MT as on 31.03.2019 to 39.007 MT as on 08.03.2020.

Increase in CIL's receivables from power companies

2405. SHRI SANJAY RAUT: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Coal India Limited's receivables from several power companies has increased 53 per cent since April, 2019 to ₹12,400 crore in January, 2020;
 - (b) if so, the details thereof indicating pending dues, company-wise; and
- (c) the details of steps taken or proposed to be taken by Government to recover due amount from several power companies for Coal India Limited?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) to (c) Outstanding dues of Coal India Limited (CIL) from Power Sector stood at ₹ 8435.19 crore as on 31.03.2019

and ₹ 12,423.36 crore (Provisional) as on 31.01.2020. Company wise dues are given in the Statement (See below). Coal Sales dues are continuously monitored by CIL and its subsidiaries and regular follow-up is done with consumers for early recovery. From time to time, coal sales dues of State Electricity Boards (SEBs)/State Gencos and Central Public Sector Undertakings (CPSUs) are realized following settlement of accounts. The amount due from Central and State Gencos for CIL are also followed up by Ministry of Coal.

Statement Company-wise dues of CIL from power companies

(₹ in crore)

Name of Consumers	Balance as on 31.03.19	Balance as on 31.01.20 (Provisional)			
			State Gencos/SEBs		
			APGENCO	59.86	184.64
			BSEB (BSPHCL)	48.65	26.59
CSPGCL	236.84	123.71			
DPL	21.54	78.24			
DPS	1.08	1.08			
GSECL	125.30	159.55			
HPGCL	58.59	70.62			
IPGCL (DVB)	3.66	3.46			
JSEB	21.58	21.58			
KPCL	92.14	53.80			
MAHAGENCO	612.14	1,239.25			
MPPGCL	478.99	777.97			
OPGC	3.95	0.00			

1 2 PSPCL 157.41 RRVUNL 32.50 TANGEDCO 471.39 TVNL 423.70	3 171.06 271.66 803.51
RRVUNL 32.50 TANGEDCO 471.39	271.66
TANGEDCO 471.39	
	803.51
TVNL 423.70	
	565,92
UPRVUNL 752.48	960.61
WBPDCL 1,083.71	1,446.17
WBSEB 1.29	1.29
TOTAL 4,686.80	6,960.71
CPSUs	
DVC 789.49	1,553.16
NTPC 2,439.48	3,500.15
KBUNL 2.32	1.62
NLC Tamil Nadu 71.42	0.07
APCPL Aravali 85.44	54.24
NTECL 243.69	295.94
DCC 8.90	0.00
BRBCL 21.66	31.85
Total 3,662.40	5,437.03
Other Pvt. Power 85.99	25.62
Total 8,435.19	12,423.36

Coal production and carbon footprint

2406. DR. AMAR PATNAIK: Will the Minister of COAL be pleased to state:

- (a) the details of mining technologies being utilised by coal producers to reduce their carbon footprint;
- (b) the details additional forest and green cover created by Coal India Limited during the last three years; and